

Annexure 7

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited

Date of Commencement of CIRP: 16th June, 2022

(Amount in INR)

List of Operational Creditors (Government dues)											
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	whether related party	% of voting share in CoC			
1	Deputy Commissioner of State Tax Department (MVAT)	State Government	08-Jul-22	3,38,69,531	3,38,69,531	MVAT	No	0%	-	-	Note 1
2	Department of Professional Tax (PT)	State Government	10-Oct-22	22,272	19,272	PTEC	No	0%	3,000	-	
3	Income Tax Department (TDS)	Central Government	16-Dec-22	2,01,17,540	2,01,17,540	TDS	No	0%	-	-	
4	Employee Provident Fund Organisation (EPFO)	Central Government	23-Dec-22	18,90,83,644	1	PF	No	0%	18,90,83,643	-	Note 2
Total				24,30,92,987	5,40,06,344			0%	18,90,86,643	-	

Note 1

The claims have been updated based on information as made available from the claimant and the documents shared by the erstwhile management of the Corporate Debtor

Note 2

The claims have been updated based on information as made available from the claimant and the documents shared by the erstwhile management of the Corporate Debtor. The Corporate Debtors has filed Writ petition in Mumbai High Court against order of Employee Provident Fund Organisation (EPFO), Regional Office, Thane - North. Hence, the claim of EPFO is not admitted.